

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 15.07.2019

NOTICE

Take notice that the following matters listed on 16.07.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing is indicated below.

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	16.07.2019	17.07.2019
2.	Comp. App. (AT) No. 332 of 2018	Sharda Motor Industries ltd Vs Rohit Relan & Ors With	16.07.2019	17.07.2019
3.	Comp. App. (AT) No. 378 of 2018	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. &Ors.	16.07.2019	17.07.2019
4.	Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	16.07.2019	17.07.2019
5.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum CorporationLtd. Vs. Competition Commission of India & Ors. With	16.07.2019	17.07.2019
6.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	16.07.2019	17.07.2019
7.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commissin of India & Ors.	16.07.2019	17.07.2019

By Order
-sd/-

Registrar

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